

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1046 of 2019**

IN THE MATTER OF

Mahesh Chandra Saxena

.....APPLICANT(s)

VERSUS

STATE OF U.P. & OTHERS

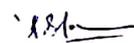
....RESPONDENT (s)

**Action taken report in the matter of Mahesh Chandra Saxena Vs State of
Uttar Pradesh & Ors.**

In compliance of Hon'ble NGT order dated 20.12.2019 in O.A. No-1046/2019 Mahesh Chandra Saxena Vs State of U.P & Ors. A team of assigned Officers of CPCB, UPPCB, CGWA, Noida Authority, UP Jal Nigam authorized by Disst Magistrate inspected sites mentioned in writ petition on 14.01.2020 & 21.01.2020. The petitioner Mr. Mahesh Chandra Saxena was present during inspection. Inspection reports are as following:-

(A) Noida Golf Course (NGC), Sector-43, Noida

Mr Steven Menezes, Secretary, Noida Golf Course, Sector-43, Noida was present during inspection. In Noida Golf Course, Sector-43, Noida there are 5 nos. tube wells for supplying ground water for drinking, domestic and horticulture purposes . In which 02 tube wells are dismantled and abandoned. In the rest 03 tube wells, 02 tube well are operational and 01 is in maintenance, the water meters are not installed on the tube wells and log book is also not maintained for operation of tube wells. So the quantity of ground water withdraw cannot be known. In reference of the UPPCB Noida letter No-1514/L-104/2020 dated 10-02-2020 the Manager club, Noida Golf Course Society, Sector-38, Noida informed vide there letter dated 24-02-2020 (**Annex No-01**) that the no. of rain water harvesting pits at NGC are 32. It was informed by NGC that the total water consumption is approximately 500 KLD.



The CPCB Officer on 21-01-2020 collected samples from rain water harvesting boring and 02 no. tube wells. The analysis report is enclosed. (Annex No-02). As per analysis report the following observation are made -

Rain Water Harvesting (RWH)

- pH, Nitrate-N, Total Alkalinity, Magnesium & TDS are meeting to the BIS standard for drinking water quality (IS 10500:2012) however, Hardness & Calcium are not meeting with criteria.
- Fluoride, Cadmium & Zinc were found within BIS standard values. Arsenic, Copper, Lead, Chromium, Nickel, Iron & Manganese have exceeded the BIS standard.
- The presence of Organo-Chlorine Pesticides (OCP's), Organo-Phosphate Pesticides (OPP's) and 2,4 Dichlororophenoxyacetic Acid (2,4-D) was not detected.

Ground Water location (GW)

- At both the ground water locations pH, Nitrate-N, Fluoride were meeting the BIS standard, while Total Alkalinity, Hardness, Calcium, Magnesium and TDS were not meeting the BIS standard. Presence of Fecal & Total Coliform were detected, but not significant.
- All the metals, except Iron was absent in both locations.
- The pesticides OCPs, OPPs, and 2,4-D were not detected.

CGWA has taken the cognizance that the NGC does not have a valid NOC for ground water abstraction, show cause notice has been issued vide letter no-21-4/No-NOC/Noida Golf Course/UP/2020-579 dated 20-02-2020

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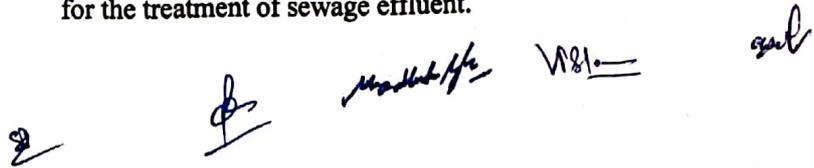
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and the reply has been sought within in 07 days. (Copy enclosed as Annex No-3).

(B) M/s Advant Navis Business Park, Plot No-7, Sector-142, Noida, Gautam Budh Nagar.

The firm representative Mr Inder Rajpoot, Project Manager was present during inspection. According to the firm representative M/s Advant Business Park, Plot No-07, Sector-142, Noida is being operated since 2011. In the firm there are 4 no. Rain Water Harvesting pits (RWH). In these RGH Pits, the domestic effluent as floor washing, Road washing was being discharged which is not allowed. Recharge pit has the standing water Column, with lot of physical impurities in post monsoon season which should not be there.

- Firm has 01 tube well for ground water abstraction along with surface water supply from Noida Authority.
- NOC for ground water abstraction was issued on 14-01-2008 by the CGWA for the period of 05 year. No valid NOC from CGWA is available with the firm at the time of inspection. Show cause notice by CGWA has been issued vide letter no-21-4/No-NOC/M/s Advant Navis Business Park /UP/2020-581 dated 24-02-2020 and the reply has been sought within 07 days. (Copy enclosed as Annex No-4).
- The sample of effluent being discharged in RWH pits was collected and sample is analyzed in the laboratory of Regional Office, UPPCB, Noida. The different parameters are not as per norms prescribed by CPCB. The analysis report is attached (Annex No-05). A STP of 600 KLD capacity is established in the firm premises for the treatment of sewage effluent.

Handwritten signatures and initials at the bottom of the page, including a signature on the left, a signature in the middle, and initials 'V81' and 'Sul' on the right.

- The recommendation to impose the Environmental Compensation of Rs. 12,60,000/- (Twelve Lacs Sixty Thousand Only) has been sent to Head Office UPPCB, Lucknow vide letter no 1587/C/A-668/2020 dt. 24-02-2020. (Copy enclosed as Annex No-06)

(C) M/s Candor Techspace, Plot No-20-21, Sector-135, Noida, Gautam Budh Nagar.

The firm representative Mr Mukesh Chandra Assistant Vice President was present during inspection of M/s Candor Techspace, Plot No-20-21, Sector-135, Noida, Gautam Budh Nagar. In the firm premises 10 No. of RWH Structures are installed. The RWH Structures were found dry. The design and operation of RWH Structures are found as per guidelines.

03 No. of tube wells are installed by the firm for ground water abstraction. NOC from the Central Ground Water Authority has been issued in the name of M/s Sea View Developers (P) Ltd. Plot No-20-21, Sector-135, Noida, Gautam Budh Nagar. A STP of 900 KLD capacity is installed in the firm for treatment of sewage effluent.

The action taken report is being submitted for your kind perusal.

<p><i>Madhukar</i> 25/02/2020 (MADHUKAR SINGH) Scientist-B C.G.W.A., Lucknow</p>	<p><i>V.P.S. Tomar</i> 25/02/2020 (V. P. S. Tomar) E E Jal Nigam</p>	<p><i>gopal</i> 25-02-2020 (KM Srivastava) AEE UPPERB Noida</p>
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 (CHET RAM SINGH)
 MANAGER
 NOIDA AUTHORITY


 (SUNITA PARASHAR)
 Sec'y
 CPCB, DELHI

24-2-20

Received
24-2-20



24 Feb 2020

To
Dr Anil Kumar Singh
Regional Officer
UP Pollution Board
E-12/1, Sector-1, Noida, Gautam Buddhagar

Ref. your letter dated 10.02.2020

Dear Sir,

This is to inform you that considering the importance and urgency of the matter the work of laying STP line for supply of treated water to Noida golf course is nearing completion as the work by NOIDA officials have been carried out on urgent and important basis. The on ground progress has been captured through the attached photographs of the work in progress. Also it can be seen that NGC has laid internal supply lines of the treated water supply to its storage tanks. Kindly see the attached photographs. The integration and supply of the STP will be tentatively completed by 1st or 2nd march 2020.

Also as desired vide your letter dated 10.02.2020, please find the information (details) below:

1. Rain water harvesting pits at Noida Golf Course:-

Number of water harvesting pits at NGC	32 (Thirty two only)
Recharge boring depth design details	As Attached
First water level depth	80 ft to 100 ft
2. Consumption of UREA/NPK Fertilizer/other fertilizer for maintenance of greenery at NGC – Details will be provided within 10 days
3. Per year pesticide/chemicals spray quantity for spraying on the greens/flowerpots- details will be provided within 10 days.
4. Rain water harvesting pits development dates – Developed in the year 2013
5. Number of borings functional at NGC and total water used for domestic use/green fields/flower pots – currently only 3 (three pumps) are used for irrigation purpose only. Per day water usage is approximately 5, 00,000 liters.
6. Quantity of STP water used by NGC for irrigation purpose at NGC –NILL

This is for your kind information, please.

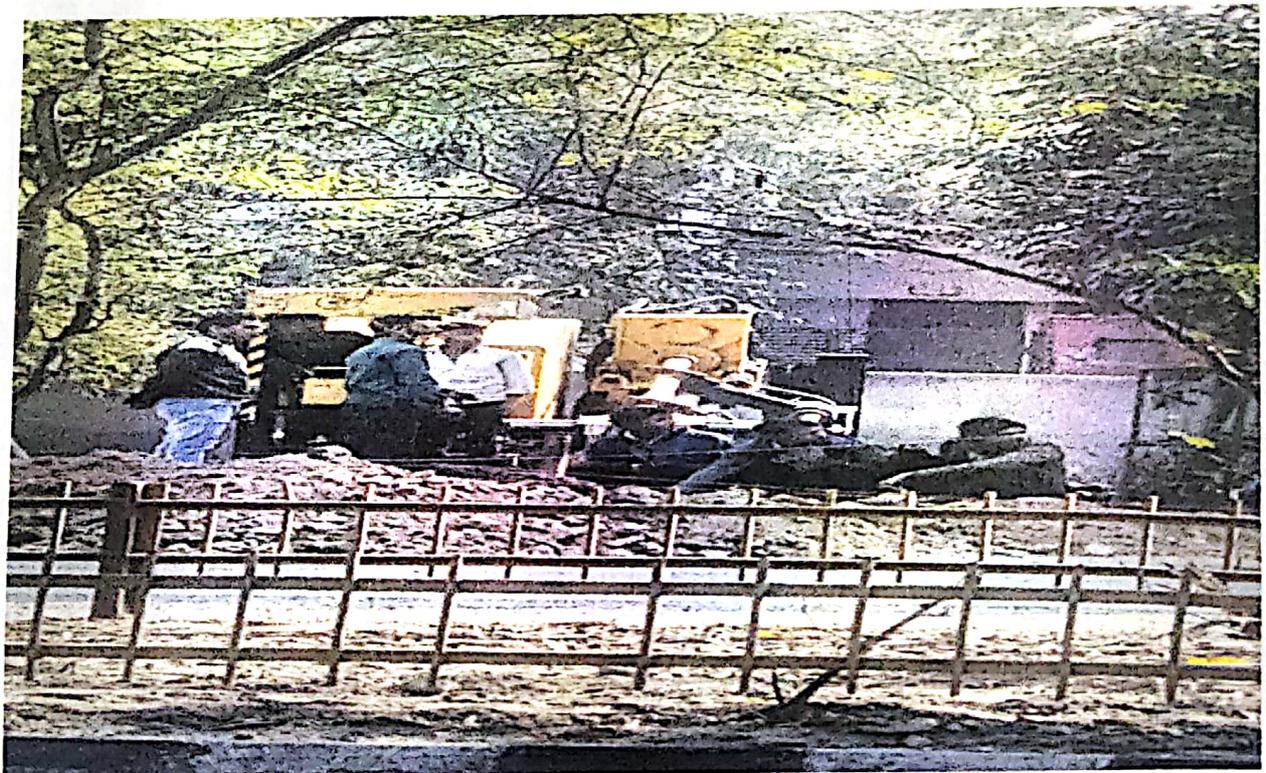
V S Dagar
Manager Club

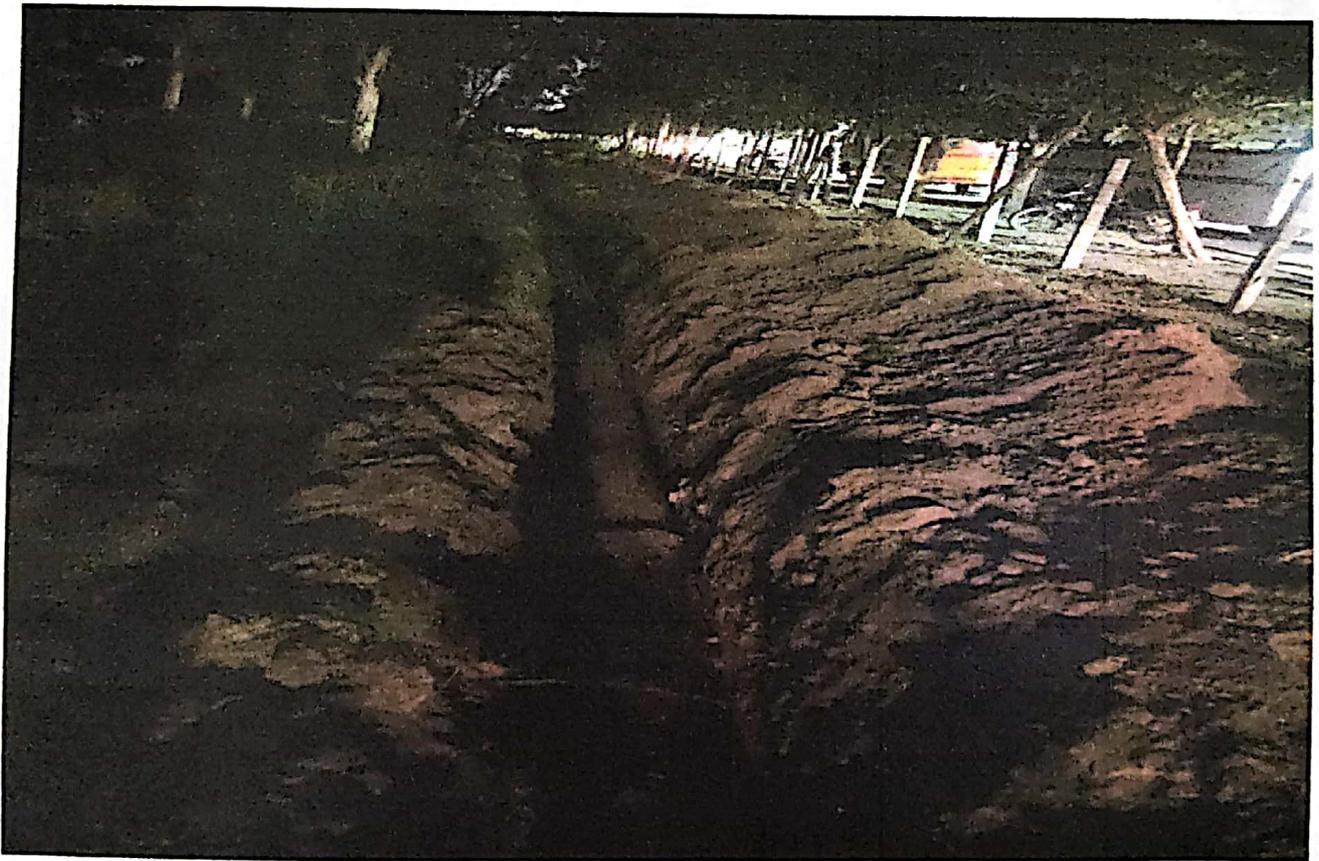
24 Feb 2020

Copy to: Secretary, NGC

NOIDA GOLF COURSE SOCIETY (Regd)

OFF. : - Capt. SHASHIKANT SHARMA MARG, SECTOR - 38
NOIDA, DISTT. GAUTAM BUDH NAGAR (U.P.) - 201 303
TELEPHONE : 0120-4222111, 0120-4222942, FAX : 0120-2431493







Hon'ble National Green Tribunal (NGT) Order dated 20/12/2019 in OA No.1046/2019 in the matter of Mahesh Chandra Saxena Vs State of Uttar Pradesh & Ors.

CPCB NWMP

15:33 

To ronoida@uppcb.com Copy asudhakar.cpcb, jcb.cpcb, suniti parashar

▶  1 attachment View Open in browser Download

Dear Sir,

This is in reference to your letter dated 22/2/2020 in compliance to above captioned subject, I am directed to forward a copy of compiled analysis report of the samples collected from Golf Course, Noida, by Joint Committee on 21/1/2020.

With Regards.

 22/2/2020

WQM-I Division

नेशनल वॉटर क्वालिटी मोनिट्रिंग प्रोग्राम (एन डबल्यू एम पी),
वॉटर क्वालिटी मैनेजमेंट (डबल्यू क्यू एम) -1 डिविजन,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, सी बी डी ऑफिस कॉम्प्लेक्स,
ईस्ट अर्जुन नगर, शाहदरा,
दिल्ली - 110032

Analysis Report

Hon'ble NGT constituted a Joint Committee vide order dated 20/12/2019 in OA No 1046/2019 in the matter of Mahesh Chandra Saxena Vs State of Uttar Pradesh & Ors. On 21/1/2020 and samples were collected from one Rain Water Harvesting (RWH) pit and two Bore wells (GW) to check water quality. The results are compared with BIS Specification for Drinking Water IS10500:2012.

The analytical results are depicted as follows: -

1. General Parameters:

Locations	Station code	Sampling Date	pH	TDS (mg/l)	Total Alkalinity (mg/l)	Total Hardness (mg/l)	Calcium (mg/l)	Magnesium (mg/l)	Nitrite (mg/l)	Nitrate N (mg/l)	Fluoride (mg/l)	Fecal Coliform	Total Coliform
Golf Course	RWH	21-01-2020	6.7	472	79	268	99	5	0.06	3.7	0.8	-	-
	GW-2	21-01-2020	7.0	2076	228	976	299	55	0.01	5.6	0.8	4.5	49
	GW-3	21-01-2020	7.1	1970	331	880	216	82	0.01	10.8	0.8	<1.8	23

Note: GW-2 & GW-3- Ground water samples from bore wells, RWH- Rain Water Harvesting

2. Metals:

Locations	Station code	Sampling Date	Arsenic (As) (mg/l)	Cadmium (Cd) (mg/l)	Chromium (Cr) (mg/l)	Copper (Cu) (mg/l)	Iron (Fe) (mg/l)	Manganese (Mn) (mg/l)	Nickel (Ni) (mg/l)	Lead (Pb) (mg/l)	Zinc (Zn) (mg/l)
Golf Course	RWH	21-01-2020	0.08	BDL	0.40	0.53	292.37	3.65	0.30	1.18	1.95
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	0.27	0.03	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	0.93	0.05	BDL	BDL	BDL

Detection Limit (µg/l): As-0.49, Cd-0.42, Cr-0.56, Cu-0.35, Fe-0.67, Mn-0.43, Ni-0.54, Pb-0.31, Zn-0.59

3. Organo-Chlorine Pesticides (OCPs)

Locations	Station Code	Sampling Date	α -HCH ($\mu\text{g/l}$)	β -HCH ($\mu\text{g/l}$)	γ -HCH ($\mu\text{g/l}$)	Aldrin ($\mu\text{g/l}$)	Dieldrin ($\mu\text{g/l}$)	Endosulfan α ($\mu\text{g/l}$)	Endosulfan β ($\mu\text{g/l}$)	<i>o,p'</i> -DDT ($\mu\text{g/l}$)	<i>p,p'</i> -DDT ($\mu\text{g/l}$)	<i>p,p'</i> -DDE ($\mu\text{g/l}$)
BIS Drinking Water Specification IS 10500:2012			0.01	0.04	2.0	0.03	0.03	0.4	0.4		1.0	
Golf Course	RWH	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Detection Limit 0.05 $\mu\text{g/l}$

4. Organo- Phosphate Pesticides (OPPs) & 2,4 Dichlororophenoxyacetic Acid(2,4-D)

Locations	Station code	Sampling Date	MethylParathion	Malathion	Cholopyriphos	Ethion	2,4-D
BIS Drinking Water Specification IS 10500:2012			0.3 $\mu\text{g/l}$	190 $\mu\text{g/l}$	30 $\mu\text{g/l}$	3 $\mu\text{g/l}$	30 $\mu\text{g/l}$
Golf Course	RWH	21-01-2020	BDL	BDL	BDL	BDL	BDL
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL

Detection Limit (OPPs): 0.50 $\mu\text{g/l}$; Detection Limit of 2,4-D: 1.52 $\mu\text{g/l}$

5. Observations:

Rain Water Harvesting (RWH)

- pH, Nitrate - N, Total Alkalinity, Magnesium, & TDS were meeting to the BIS standards for drinking water quality (IS 10500:2012) However, hardness & calcium were not meeting with criteria.
- Fluoride, cadmium & zinc were found within the BIS standard values. Arsenic, copper, lead, chromium, nickel, iron, & manganese have exceeded the standard.
- The presence of Organo-Chlorine Pesticides (OCPs), Organo- Phosphate Pesticides (OPPs) and 2,4-Dichlororophenoxyacetic Acid (2,4-D) was not detected.

Groundwater locations (GW)

- At both the groundwater locations pH, nitrate-N, fluoride were meeting the BIS standard, while total alkalinity, hardness, calcium, magnesium & total dissolved solids were not meeting the standard. Presence of fecal & total coliform were detected, but not significant
- All the metals, except iron was absent in both locations.
- The pesticides OCPs, OPPs and 2,4-D were not detected.

शिक्षण-03

CENTRAL GROUND WATER AUTHORITY
[Constituted under section 3(3) of Environment (Protection) Act, 1986]

File No. 21-4/ No NOC/Noida Golf Course/UP/2020- 579

Date- 20 FEB 2020

SHOW-CAUSE-NOTICE

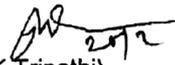
Whereas the Central Government constituted the Central Ground Water Authority (hereafter referred to as the Authority) vide notification of the Government of India in the Ministry of Environment and Forest number S.O. 38 (E), dated the 14th January, 1997, followed by notification number S.O. 1121(E), dated the 13th May, 2010, for the purposes of regulation and control of groundwater development and management in the whole of India with powers to take measures to protect ground water resources.

And whereas, the Authority in exercise of its powers and functions under clause (v), sub-section (2) of section 3 has accorded NOC with such conditions/ restrictions and safeguards and granted sufficient time for compliance of conditions/safeguards.

And whereas, during the course of joint inspection carried by CPCB, CGWA and UPPCB on **14.01.2020** in respect to Honorable NGT, OA No. 1046/2019 dated 20.12.2019 your Unit has been found to have contravened (by not complying with the mandatory conditions of NOC)/shortcomings noticed, warranting action as per the provisions of Environment (Protection) Act, 1986 and for violation of conditions of NOC/Guidelines:

1. Five (5) Number of tube wells with vertical Turbine pump of 25 hp each are used for Ground water Abstraction without NOC.
2. The tube wells may be seal immediately and photograph to be sent to regional office, Lucknow.

Now therefore, the Authority in exercise of powers under section 19 of the Environment (Protection) Act, 1986 hereby direct you to show cause as to why a complaint against your Project should not be registered with National Green Tribunal for violation of provisions of section 15 and 16 of the Environment (Protection) Act, 1986. You are hereby given last opportunity to rectify the default/contravention immediately, in any case not later than 7 days from the date of receipt of this notice, failing which the Authority shall proceed against you as per law, at your own risk, cost and responsibility, including withdrawal.


(P.K. Tripathi)
Scientist D

For Regional Director

Noida Golf Course
Capt. Shashikant Sharma Marg
Sector - 38
Distt- Noida
Uttar Pradesh- 201301.

Copy to:

1. The Member Secretary, CGWA, Gallery No. 18/11 Jamnagar House, Man Singh Road New Delhi- 110011 for information.
2. The District Magistrate, G - 33, Tulsi Marg, G Block, Pocket G, Sec - 27, Noida, Uttar Pradesh-201301 for information.
3. The Regional Officer, Block F, Beta II, Greater Noida, Uttar Pradesh-201308.

2-15-12-04

CENTRAL GROUND WATER AUTHORITY
[Constituted under section 3(3) of Environment (Protection) Act, 1986]

File No. 21-4/ No NOC/M/s Advant Navis Business Park/UP/2020- 581

Date- 24 FEB 2020

SHOW-CAUSE-NOTICE

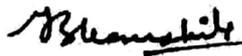
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And whereas, the Authority in exercise of its powers and functions under clause (v), sub-section (2) of section 3 has accorded NOC with such conditions/ restrictions and safeguards and granted sufficient time for compliance of conditions/safeguards.

And whereas, during the course of joint inspection carried by CPCB, CGWA and UPPCB on 14.01.2020 In respect to Honorable NGT, OA No. 1046/2019 dated 20.12.2019 your Unit has been found to have contravened (by not complying with the mandatory conditions of NOC)/shortcomings noticed, warranting action as per the provisions of Environment (Protection) Act, 1986 and for violation of conditions of NOC/Guidelines:

1. One (1) no. of tube well is used for ground water abstraction without valid NOC.
2. The tube well may be sealed immediately and photograph to be sent to regional office, Lucknow.
3. It has been found that you are discharging domestic waste water continuously in rainwater harvesting pits which should be stopped immediately.

Now therefore, the Authority in exercise of powers under section 19 of the Environment (Protection) Act, 1986 hereby direct you to show cause as to why a complaint against your project should not be registered with National Green Tribunal for violation of provisions of Section 15 and 16 of the Environment (Protection) Act, 1986. You are hereby advised to submit compliance of above advice immediately, in any case not later than 7 days from the date of receipt of this notice, failing which the Authority shall proceed against you as per law, at your own risk, cost and responsibility, including withdrawal.


(Y.B. Kaushik)
Regional Director

M/s Advant Navis Business Park
Plot No.7 noida sec-142
Dist- Gautam Buddha Nagar
Uttar Pradesh- 201305.

Copy to:

1. The Member Secretary, CGWA, Gallery No. 18/11 Jamnagar House, Man Singh Road New Delhi- 110011 for information.
2. The District Magistrate, G - 33, Tulsi Marg, G Block, Pocket G, Sec - 27, Noida, Uttar Pradesh-201301 for information.
3. The Regional Officer, Block F, Beta II, Greater Noida, Uttar Pradesh-201308.



2-12517-05

Telefax: 0120-2529157

REGIONAL OFFICE LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, SECTOR-1, NOIDA, DISTT GAUTAM BUDH NAGAR (U.P) 201 301

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No. 98/N-Jan/2020
2. Name of the Industry M/s. Advent IT Park Pvt. Ltd.
Plot No- 07, Sector-143, Noida
3. Sample Collected by Shri K.M. Sinastava
A.E.E
4. Date and Time of Sample Collection 14/01/2020
5. Sampling Point Rain Water Harvesting Pit

S.N.	Parameters	Values in mg/l except pH	Standards prescribed by C.P.C.B.
1.	Colour	<u>Blackish</u>
2.	Odour	<u>Unpleasant</u>
3.	pH	<u>7.1</u>	5.5 to 9.0
4.	Total suspended Solids	<u>266.0</u>	100.0 mg/l
5.	Total dissolved Solids	<u>2406.0</u>
6.	Total Solids	<u>2672.0</u>
7.	Biochemical Oxygen Demand (3 days incubation at 27°C)	<u>162.0</u>	30.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	<u>640.0</u>	250.0 mg/l
9.	Oil and Grease	<u>—</u>	10.0 mg/l

Specific Parameters

10.	Chromium (Hexavalent) (Cr ⁶⁺)	0.1 mg/l
11.	Total Chromium (Cr)	2.0 mg/l
12.	Zinc (as Zn)	5.0 mg/l
13.	Nickel (as Ni)	3.0 mg/l
14.	Iron (as Fe)	3.0 mg/l
15.	Copper (as Cu)	3.0 mg/l
16.	Cobalt (as Co)	3.0 mg/l
17.	Cadmium (as Cd)	2.0 mg/l
18.	Phosphate (PO ₄ ⁻³)	5.0 mg/l
19.
20.

Remarks :

OK
22/01/2020
Scientific Assistant

22.1.20
Asstt. Scientific Officer

[Signature]
Regional Officer



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा

एन/एन/06

ई-12/1, सेक्टर-1 नोएडा, गौतमबुद्धनगर
ई-मेल : ronoida@uppcb.com, फोन : 0120.4974552

पत्रांक 1587/C/A-668/2020
सेवा में

दिनांक 24/02/2020

मुख्य पर्यावरण अधिकारी, वृत्त-1
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
लखनऊ।

विषय- मै0 एडवेन्ट आई0टी0 पार्क प्रा0 लि0, प्लाट नं0-07 सेक्टर-142, एक्सप्रेस-वे, नोएडा, गौतमबुद्ध नगर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक उद्योग के विरुद्ध माननीय राष्ट्रीय हरित अधिकरण में योजित वाद सं0 1046/2019 महेश चन्द्र सक्सेना बनाम स्टेट आफ यू0पी0 एण्ड अदर्स में दिये गये तथ्यों की जांच हेतु मै0 एडवेन्ट आई0टी0 पार्क प्रा0लि0, प्लाट नं0-07 सेक्टर-142, एक्सप्रेस-वे, नोएडा, गौतमबुद्ध नगर का निरीक्षण मा0 एन0जी0टी0 द्वारा गठित समिति के साथ दिनांक 14.01.2020 को किया गया था। निरीक्षण के समय श्री इन्दर राजपूत, प्रोजेक्ट मैनेजर उपस्थित थे। मै0 एडवेन्ट आई0टी0 पार्क प्रा0लि0, प्लाट नं0-07 सेक्टर-142, एक्सप्रेस-वे, नोएडा, गौतमबुद्ध नगर के एक रेन वाटर हार्वेस्टिंग पिट से रिचार्ज किये गये जल का सेम्पल एकत्र किया गया तथा क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया है। विश्लेषण आख्यानसार उक्त नमूने में विभिन्न प्रचालको की मात्रा मानको से अत्यधिक पाया गया। विश्लेषण आख्या संलग्न है (संलग्नक-1)। जिससे स्पष्ट है कि उक्त आई0टी0 पार्क में स्थापित किये गये रेन वाटर हार्वेस्टिंग पिट में प्रदूषित उत्प्रवाह का निस्तारण किया जाता है। जबकि रेन वाटर हार्वेस्टिंग पिट में केवल रूफ टॉप रेन वाटर को रिचार्ज किया जाना है। उपरोक्त के सम्बन्ध में उक्त परियोजना को क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा के पत्र संख्या 1462/सी/ए-668/2020 दिनांक 31.01.2020 द्वारा नोटिस (संलग्नक-2) प्रेषित करते हुये निर्देशित किया गया था कि वह अपना स्पष्टीकरण 15 दिनों के अन्दर प्रेषित करें परन्तु उक्त परियोजना द्वारा उक्त नोटिस का उत्तर अभी तक प्रेषित नहीं किया गया है।

माननीय राष्ट्रीय हरित अधिकरण द्वारा पर्यावरणीय अधिनियमों की अवहेलना करने पर पर्यावरणीय क्षतिपूर्ति अधिरोपित करने हेतु आदेश पारित किये है। पर्यावरणीय क्षतिपूर्ति की गणना एवं निरीक्षण आख्या संलग्न है।

मै0 एडवेन्ट आई0टी0 पार्क प्रा0लि0, प्लाट नं0-07 सेक्टर-142, एक्सप्रेस-वे, नोएडा, गौतमबुद्ध नगर पर उक्त कृत्यों के फलस्वरूप पर्यावरणीय क्षतिपूर्ति रू0 12,60,000.00 (बारह लाख साठ हजार रूपये मात्र) अधिरोपित किये जाने की संस्तुति की जाती है तथा संस्था के विरुद्ध नियमानुसार कार्यवाही हेतु संस्तुति की जाती है।

संलग्नक :- उपरोक्तानुसार

भवदीय,

(डा0 अनिल कुमार सिंह)

क्षेत्रीय अधिकारी



REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-12/1, SECTOR-1, NOIDA, DISTT. GAUTAM BUDH NAGAR (U.P.) 201 301

Telefax: 0120-2529157

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No. 98/N-Jan/2020
2. Name of the Industry M/s. Advant I.T. Park Pvt. Ltd.
Plot No- 07, Sector - 142, Noida
3. Sample Collected by Shri K.M. Srivastava
A.E.E
4. Date and Time of Sample Collection 14/01/2020
5. Sampling Point Rain Water Harvesting Pit

S.N.	Parameters	Values in mg/l except pH	Standards prescribed by C.P.C.B.
1.	Colour	<u>Blackish</u>
2.	Odour	<u>Unpleasant</u>
3.	pH	<u>7.1</u>	5.5 to 9.0
4.	Total suspended Solids	<u>266.0</u>	100.0 mg/l
5.	Total dissolved Solids	<u>2406.0</u>
6.	Total Solids	<u>2672.0</u>
7.	Biochemical Oxygen Demand (3 days incubation at 27°C)	<u>162.0</u>	30.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	<u>640.0</u>	250.0 mg/l
9.	Oil and Grease	<u>-</u>	10.0 mg/l
Specific Parameters			
10.	Chromium (Hexavalent) (Cr ⁶⁺)	0.1 mg/l
11.	Total Chromium (Cr)	2.0 mg/l
12.	Zinc (as Zn)	5.0 mg/l
13.	Nickel (as Ni)	3.0 mg/l
14.	Iron (as Fe)	3.0 mg/l
15.	Copper (as Cu)	3.0 mg/l
16.	Cobalt (as Co)	3.0 mg/l
17.	Cadmium (as Cd)	2.0 mg/l
18.	Phosphate (PO ₄ ⁻³)	5.0 mg/l
19.
20.

Remarks :

PK
22/01/2020
 Scientific Assistant

N.S.
22.1.20
 Asstt. Scientific Officer

AV
 Regional Officer

क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा

ई-12/1, सेक्टर-1 नोएडा, गौतमबुद्धनगर
ई-मेल : ronoida@uppcb.com, फोन : 0120-4974552

संख्या : 1462/C/A-668/20

दिनांक : 31-01-2020

सेवा में,

मै0 एडवेन्ट आई0टी0 पार्क
प्लॉट नं0-07, सेक्टर-142, एक्सप्रेस-वे,
नोएडा, गौतमबुद्ध नगर।

विषय:- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथा संशोधित के प्राविधानों के अनुपालन के संबंध में।

महोदय,

मा0 राष्ट्रीय हरित प्राधिकरण द्वारा ओ0ए0 सं0-1046/2019 में पारित आदेश दिनांक 20.12.2019 के अनुपालन में गठित समिति द्वारा आपके संस्थान के परिसर में स्थित रेन वाटर हारवेस्टिंग पिट का निरीक्षण दिनांक 14.01.2020 को किया गया। निरीक्षण के दौरान उक्त हारवेस्टिंग पिट में उत्प्रवाह निस्तारित किया जाता पाया गया। निस्तारित किये जा रहे उत्प्रवाह का नमूना एकत्र किया गया तथा प्रयोगशाला में जमा किया गया। प्रयोगशाला से प्राप्त उक्त उत्प्रवाह नमूने की विश्लेषण आख्या में विभिन्न परिचालक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों से अधिक पाये गये। इससे यह स्पष्ट है कि आप द्वारा रेन वाटर हारवेस्टिंग पिट में परिसर से जनित उत्प्रवाह को रेन वाटर हारवेस्टिंग पिट में डाला जाता है। इस संबंध में अपना स्पष्टीकरण इस कार्यालय को 15 दिनों के अन्दर प्रेषित करना सुनिश्चित करें अन्यथा आपके विरुद्ध उपरोक्त वर्णित अधिनियम के अन्तर्गत विधिक कार्यवाही किये जाने एवं पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति बोर्ड मुख्यालय को प्रेषित कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व आपका स्वयं का होगा।

भवदीय


(डा0 अनिल कुमार सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि:- मुख्य पर्यावरण अभियन्ता (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी

